NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 05/KB/2018

106

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name	of the Company	Subodh Kumar Agarwal-	Vs- City Properties Pvt.Ltd.	
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1	SUBJOH V	12 AGRANK	Appleary	Cugeenel 28/1/20

2

Mr. Alokah Dalai Adu Mr. Alokah Dalai Adu Mr. Avi Jit Roy Adu.



20/1/2018

28/1/2018

ORDER

Ld. Pr. CA appearing for the operational creditor and the Ld. Counsel appearing for the corporate debtor is present.

In compliance of the directions given vide order dated * 19/01/2018 no reply has been filed nor any copy of the Board Resolution submitted. Ld. Counsel submits that there are Board Resolution authorising him to make appearance before the adjudicating authority.

List it on 31/01/2018 for filing reply and for hearing.

1

